

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6508
ANSWERED ON:16.05.2012
CYBER APPELLATE TRIBUNAL
Bajwa Shri Partap Singh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of cases disposed off by the Cyber Appellate Tribunal during the last year and the current year, so far;
- (b) whether the shortage of staff in the tribunal have resulted in delays in the disposal of cases;
- (c) if so, whether there is reluctance amongst people to approach the tribunal and instead file cases in traditional courts that are not specialised in hearing technical matters;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a): During the year 2011, 9 appeals were disposed off by the Cyber Appellate Tribunal. The appeals are being received from time to time. However, no appeal has been disposed off during the current year.
- (b): No, Sir. However, the post of Chairperson, Cyber Appellate Tribunal, at present is lying vacant, which has delayed disposal of cases during current year.
- (c): No, Sir. The appeals are being received by the Cyber Appellate Tribunal from time to time. Three appeals have been received so far during the year 2012.
- (d) and (e): Do not arise.